

National Company Law Tribunal

Allahabad Bench

CP NO. 95/ALD/2017.

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 25.01.2018

NAME OF THE COMPANY: V.M Resorts & Restaurants Pvt. Ltd.

SECTION OF THE COMPANIES ACT/ I & B CODE: U/S 241/242 of Companies, Act, 2013.

<u>Sl. NO.</u>	<u>Name</u>	<u>Designation</u>	<u>Representation</u>	<u>Signature</u>
<u>1.</u>	Vimal Yadav	Adv	Petitioner	Vimal Yadav
<u>2.</u>	Suresh Kumar	Adv	Respondent	Suresh Kumar
<u>3</u>	Anil K. Triwari	Adv.	Respondent	Anil K. Triwari

C.P.No. 95/ALD/2017

Parties are represented by their respective counsels. The case is taken up on being mentioned out of turn.

The counsel representing the respondent seeks one more opportunity for argument, as he is pre-occupied in Division Bench of the Hon'ble Allahabad High Court.

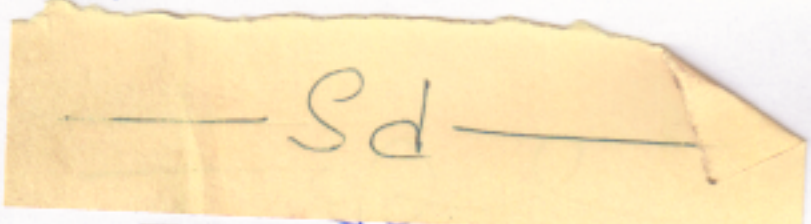
Learned counsel for the petitioner however opposed such request.

keeping in view of the special circumstances of the present matter, the case is adjourned for the final argument as final opportunity to the Respondent.

The matter to be listed on 21st February, 2018.

Date: 25/01/2018

Typed by
Jyoti
(Stenographer)


H.P. Chaturvedi,
Member(Judicial)